

In The Central Administrative Tribunal Jaipur Bench, Jaipur

OA/TAMP No. 634/94

S. S. Yadav

Versus

R. N. Sharma

Date of Order

Orders

14-5-2002

Shri T. N. Jatti counsel for the applicant,
Shri R. L. Agarwal Adv. brief holder for
Shri Dhanwar Bagiri counsel for the
respondents.

Learned brief holder for the
respondents counsel has submitted that a
reply to the Contempt Petition is being
filed today and a copy has been already
handed over to the Learned Counsel
for the applicant. In the matter,
stay has been granted by Honble the
High Court and therefore, this Contempt
Petition does not survive.

In view of the submission
made by the learned brief holder
for the respondents and also we
have perused the interim order
granted by the Honble High Court,
this Contempt Petition does not
survive and is accordingly dismissed.
Notices are discharged.

J. K. Kaushik

(J. K. Kaushik)

Judicial Member

M. P. Singh

Adm. Member

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